

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2562**  
ANSWERED ON 17.03.2022

**FOREIGN INVESTMENT IN SOLAR ENERGY SECTOR**

+2562. SHRI MALOOK NAGAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether solar energy plants have been set up/ are being set up through foreign investment in the country;
- (b) if so, the details of the investment made by the foreign companies for the said purpose, country-wise;
- (c) whether there is any provision to provide any kind of encouragement to promote direct foreign investment in solar energy sector;
- (d) if so, the details thereof; and
- (e) the details of the other steps taken by the Government to encourage solar energy generation in the country?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a)&(b): Yes, Sir. As per report from Department for Promotion of Industry and Internal Trade, the country-wise details of Foreign Direct Investment (FDI) equity inflow during the period April, 2000 to December, 2021 received in 'Non-Conventional Energy' sector including solar power are given at **Annexure-I**.

(c)&(d) The Government has permitted Foreign Direct Investment (FDI) up to 100 percent under the automatic route in solar energy sector.

(e): The Government has taken several steps to encourage solar energy generation in the country. The details are given at **Annexure-II**.

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) and (b) OF LOK SABHA  
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**STATEMENT ON COUNTRY-WISE FDI EQUITY INFLOWS  
FROM APRIL 2000 TO DECEMBER 2021  
SECTOR- NON-CONVENTIONAL ENERGY**

(Amount in US\$ million)

Sr. No	Name of the Country	Amount of Foreign Direct Investment Inflows
1	Mauritius	3,810.41
2	Singapore	1,751.16
3	United Kingdom	1,591.14
4	Netherland	797.68
5	Indonesia	430.67
6	Spain	399.47
7	Canada	348.96
8	Malaysia	312.72
9	Japan	270.98
10	U.S.A	200.61
11	France	193.01
12	Germany	145.19
13	Norway	119.99
14	Italy	116.58
15	UAE	103.83
16	Seychelles	85.76
17	Cayman Islands	74.24
18	Luxembourg	74.17
19	HongKong	73.23
20	China	54.01
21	South Korea	45.56
22	Philippines	44.73
23	Australia	28.83
24	Denmark	25.76
25	Cyprus	23.57
26	British Virginia	18.54
27	Bahrain	16.51
28	Korea(North)	14.52
29	Belgium	11.52
30	Virgin Islands(US)	8.22
31	Saudi Arabia	5.83
32	Switzerland	4.13
33	Austria	3.46
34	Czech Republic	1.05
35	Country Details Awaited	0.52
36	Liechtenstein	0.48
37	Finland	0.34
38	Bulgaria	0.25
39	Sweden	0.25

<b>Sr. No</b>	<b>Name of the Country</b>	<b>Amount of Foreign Direct Investment Inflows</b>
40	Bahamas	0.20
41	Bermuda	0.20
42	Qatar	0.18
43	NRIs	0.12
44	Kuwait	0.09
45	British Isles	0.06
46	Russia	0.03
47	Slovenia	0.03
48	Poland	0.03
49	Turkey	0.02
50	South Africa	0.02
51	Portugal	0.00
52	Georgia	0.00
53	Israel	0.00
54	Malta	0.00
55	Syria	0.00
	<b>Grand Total</b>	<b>11,208.89</b>

**ANNEXURE-II REFERRED TO PART (e) IN REPLY TO LOK SABHA  
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**Steps taken by the Government to encourage solar energy generation in the country**

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- Introduced various schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, Production Linked Incentive(PLI) scheme for promoting solar manufacturing etc.,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Setting up of a cell for Foreign Direct Investment (FDI)
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.